

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 30th May, 2011

No. HC VII- 161/2011/4080/A. The Hon'ble Gauhati High Court is pleased to notify that the following Officers of Grade II of Assam Judicial Service have been found to be eligible for promotion to Grade I of Assam Judicial Service on the basis of **merit-cum-seniority**. As per direction of Hon'ble Supreme Court in "Malik Majhar Sultan & Anr VS U.P. Public Service Commission", the "Select List" will remain valid till publication of the next Select List.

Sl No.	Names of the Officers
1	Shri Kamalendu Choudhury, Addl District & Sessions Judge(FTC), North Lakhimpur
2	Smti Selina Begum, Addl District & Sessions Judge(FTC), Nagaon
3	Sri Pratap Chandra Das, Addl. District & Sessions Judge (FTC), Bongaigaon
4	Sri Parthiv Jyoti Saikia, Civil Judge & Asstt Sessions Judge, No.2, Kamrup
5	Shri Prasanta Saikia, Chief Judicial Magistrate, Nalbari
6	Shri Ikramul Hussain, Deputy Registrar (Bench), Gauhati High Court
7	Shri Robin Phukan, Civil Judge & Asstt Sessions Judge, Sonitpur, Tezpur
8	Shri Binoy Kumar Sarma, Addl. District & Sessions Judge (FTC), Darrang, Mangaldoi
9	Shri Sushil Kumar Sarma, Addl. District & Sessions Judge (FTC), Kamrup, Kamrup, Guwahati
10	Shri Haresh Chandra Sarma, Addll. District & Sessions Judge (FTC),Nagaon, Hojai
11	Shri Bidyut Kumar Sen, Addl. District & Sessions Judge (FTC), Tinsukia
12	Shri Samarjit Dey, Addl. District & Sessions Judge (FTC), Karimganj
13	Shri Imtiaz Ali, Addl. District & Sessions Judge (FTC), Dibrugarh
14	Shri Murtaza Ahmed Choudhury, Chief Judicial Magistrate, Karimganj.
15	Shri Ashok Kumar Bora, Chief Judicial Magistrate, Goalpara
16	Shri Tarekeswar Lohar, Chief Judicial Magistrate, Hailakandi
17	Shri Rajib Goswami, Civil Judge & Asstt Sessions Judge, Nalbari
18	Smti Nirupama Rajkumari, Civil Judge & Asstt Sessions Judge, Morigaon
19	Shri Mahmud Ahmed, Chief Judicial Magistrate, Cachar, Silchar
20	Smti Malasri Nandi, Civil Judge & Asstt Sessions Judge, Goalpara

Against the existing regular 9 vacancies in Grade I of Assam Judicial Service that are available, at present, to be filled up through Regular Promotion, the Hon'ble Gauhati High Court is pleased to promote the Officers at Sl. No. 1 to 9, of the Select List above, to Grade I of Assam Judicial Service.

By Order
Sd/- M. K. Bhattacharjee
REGISTRAR (JUDICIAL)

Memo No. HC.VII-161/2011/4081-4116/A.

Dated 30.05.2011

Copy to :-

1. The Secretary General, Supreme Court of India, New Delhi for information.
2. The L.R. and Secretary to the Govt.of Assam, Judicial Department, Dispur, Guwahati.
3. The Accountant General, Assam, Maidamgaon, Guwahati.
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, Kamrup, Guwahati/ Cachar, Silchar
7. The Presiding Officer, Industrial Tribunal, Dibrugarh/ Guwahati/ Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT and Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati.
12. Sri Kamalendu Choudhury, Addl. District & Sessions Judge (FTC), North Lakhimpur
13. Smti Selina Begum, Addl. District & Sessions Judge (FTC), Nagaon
14. Sri Pratap Chandra Das, Addl. District & Sessions Judge (FTC), Bongaigaon
15. Sri Parthiv Jyoti Saikia, Civil Judge-cum-Asstt. Sessions Judge, Guwahati
16. Sri Prasanta Saikia, Chief Judicial Magistrate, Nalbari
17. Sri Ikramul Hussain, Deputy Registrar (Bench), Gauhati High Court, Guwahati
18. Sri Robin Phukan, Civil Judge-cum-Asstt. Sessions Judge, Sonitpur, Tezpur
19. Sri Binoy Kumar Sarma, Addl. District & Sessions Judge (FTC) Darrang, Mongoldoi
20. Sri Sushil Kumar Sarma, Addl. District & Sessions Judge (FTC), Guwahati
21. Sri Haresh Chandra Sarma, Addl. District & Sessions Judge (FTC), Hojai, Nagaon
22. Sri Bidyut Kumar Sen, Addl. District & Sessions Judge (FTC), Tinsukia
23. Sri Samarjit Dey, Addl. District & Sessions Judge (FTC), Karimganj
24. Sri Imtiaz Ali, Addl. District & Sessions Judge (FTC), Dibrugarh
25. Sri Murtaza Ahmed Choudhury, Chief Judicial Magistrate, karimganj
26. Sri Ashok Kumar Borah, Chief Judicial Magistrate, Goalpara
27. Sri Trekeswar Lohar, Chief Judicial Magistrate, Hailakandi
28. Sri Rajiv Goswami, Civil Judge-cum-Asstt. Sessions Judge, Nalbari
29. Smti Nirupama Rajkumari, Civil Judge-cum-Asstt Sessions Judge, Morigaon
30. Sri Mahmud Ahmed, Chief Judicial magistrate, Cachar, Silchar
31. Smti Malasri Nandi, Civil Judge-cum-Asstt Sessions Judge, Goalpara
32. The Deputy Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
33. The Private Secretary to Hon'ble Mr . Justice _____, Gauhati High Court.
34. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court Website.
35. The C.A to Registrar General/ Registrar (Vigilance)/ Rehistrar (Administration), Gauhati High Court, Guwahati
36. The Deputy Director, Printing & Stationary, Assam Govt. Press, Bamunimaidan, Guwahati for publication in the Assam Gezette.



REGISTRAR (JUDICIAL)